National Company Law Tribunal

Allahabad Bench

CP NO. 89/A45/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

NAME OF THE COMPANY: Earth Stone Holding (Two) Left
SECTION OF THE COMPANIES ACT: U/S 14(1) of the companies act of 2013
Representation Signature

cs Amit Grupto PCS Petitionnes auf Dufle Shivendra Bahadur CGSC Company Shivendra Bahadur

CP NO.89/ALD/2016

Sh. Amit Gupta, PCS for the petitioner. Sh. Shiv Bahadur, Central Government Standing Counsel representing the ROC. Today, he files an e-mail copy of a communication received from the office of Registrar of the Company, expressing its views. The office of the ROC in its report has observed that proposed conversion will have no impact on the status of its subsidiaries as the company is being converted is an unlisted and closely held company. Further, the company has not accepted any deposits from public. Hence, as per the office of ROC, no public interest shall be affected from such conversion. The report is taken on record.

Parties are at liberty to file written submission, if any, within a week.

Ld. Central Government Standing Counsel further seeks liberty to file hard copy of this communication alongwith a formal memo. Liberty is granted. Such memo to be filed within a week. The order is reserved.

Dated:09.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash